

Open Court

**CENTRAL ADMINISTRATIVE TRIBUNAL,
ALLAHABAD BENCH, ALLAHABAD**

Allahabad, this the **03rd** day of **December**, 2018

Present:

Hon'ble Mr. Mohd. Jamshed, Member-A

Original Application No. 423/2012
(U/S 19, Administrative Tribunal Act, 1985)

Amin Khan Mansoori.

.....Applicant.

By Advocate – Shri S.M. Ali.

VERSUS

Union of India & Others.

.....Respondents.

By Advocates : Shri Arun Prakash.

ORDER

List revised. None present for the parties.

2. In spite of revised call, none appears for the applicant. It appears that the applicant has lost interest in prosecuting the matter. Accordingly, the O.A. is dismissed in default and for non prosecution.

(Mohd. Jamshed)
Member (A)

/SS/